

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

O.A. No. 625/94

(28)

New Delhi this the 4th day of August 1999

Hon'ble Mr. Justice V. Rajagopala Reddy, Vice-Chairman (J)  
Hon'ble Mr. R.K. Ahooja, Member (A)

J.K. Jain,  
Executive Engineer (Civil), MTNL  
Qr. No. 9, P&T Colony,  
Behind Karol Bagh T.E. Bldg.  
New Delhi-110005

...Applicant

(By Advocate: Shri S.D. Raturi proxy  
for Shri G.D. Gupta )

Versus

1. Union of India through Secretary  
Ministry of Communications and  
Chairman, Telecom Commission,  
Sanchar Bhavan, New Delhi-110001
2. AK Satija  
Executive Engr (Civil), MTNL  
Corporate Office, 1st Floor,  
Hotel Janpath, Janpath,  
New Delhi-110001
3. HS Kasotia,  
Surveyor of Works (Civil)  
Q/O Telecom Civil Circle,  
1st Floor, GTB Complex,  
TII Nagar, Bhopal- 462003 (MP)
4. RK Jain  
Executive Engr (Civil) HQ,  
Q/O SE (Civil) HQ, MTNL  
10th Floor, Chandralok Bldg,  
Janpath, New Delhi- 110001
5. SC Arora,  
Surveyor of Works (Civil)  
Dept. of Posts, 5th floor,  
527-D/Dak Bhawan, New Delhi-110001
6. SK Kaul,  
ASW (Civil), Q/O SE (Civil)  
Postal Civil Circle, 3rd Floor,  
GPO Bldg, Ambala Cantt-133001

(By Advocate: ~~None~~ Shri L. P. Aggarwal ..Respondents

*✓* Corrected vide Court's  
order dated 27.8.99

ORDER (Oral)

By Reddy, J.

(29)

Learned proxy counsel for the applicant seeks permission to withdraw the OA. The O.A. is accordingly dismissed as withdrawn.

R.K. Aheoja -  
(R.K. Aheoja)  
Member (A)

Co-Chairman  
(V. Rajagopala Reddy)  
Vice-Chairman (J)

cc.